

Annexure-7

Name of the Corporate Debtor- **Quadrant Televentures Limited**
 Date of Commencement of CIRP: **02-09-2025** List of Creditors as on: **21-03-2026**

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	Assistant Director, General (Administration), Punjab LSA, Department of Telecommunication	Assistant Director, General (Administration), Punjab LSA, Department of Telecommunication	15.09.2025	52,22,55,000	-	Operational Creditor (Government Dues)					52,22,55,000	-
2	Telecom Regulatory Authority of India	Telecom Regulatory Authority of India	16.09.2025	10,13,35,000	-	Operational Creditor (Government Dues)					10,13,35,000	-
3	DDG (Department of Telecommunications, Ministry of Communications, Govt. of India)	DDG (Department of Telecommunications, Ministry of Communications, Govt. of India)	15.09.2025	7,01,00,00,000	2,83,15,79,810	Operational Creditor (Government Dues)					4,17,84,20,190	-
4	Provident Fund	Provident Fund	09.10.2025	2,18,13,45,604	-	Operational Creditor (Government Dues)					2,18,13,45,604	Amount claimed basis investigation report during CIRP
TOTAL				9,81,49,35,604	2,83,15,79,810						6,98,33,55,794	-

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